

## NOTICE

It is noticed that while login to the Video Conference, some of the Advocates do not mention their Serial Number, Full name etc.. However, they only mention as “item no.5”, “HP”, etc., So it becomes difficult to identify the person who wants to login. Such unidentified login cannot be allowed.

So, it is hereby requested to all the Advocates, Party-in-person to mention the Serial number and their name, while they login. The persons who login without mentioning serial number and their full name and if they login by only mentioning Serial number or abbreviations as like “HP”, “SP” etc will not be admitted. All the Advocates / Party-in-person are requested to adhere strictly to the SOP in respect of Virtual hearing.

High Court of Bombay at Goa,  
Porvorim, Goa

Date : 20<sup>th</sup> January, 2022

By Order,

**sd/-**

(Kiran A. Bagi)  
**Registrar (Judicial)**